



2026:AHC:27563-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29189 of 2025

Ajab Singh

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Gaurav Sharma, Vijay Kumar Mishra
Counsel for Respondent(s)	: Brajesh Kumar, G.A., Momraj, Vivek Sharma

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. No one appears on behalf of the respondent no.3 even in revised call to press this writ petition.
2. Heard Shri Vijay Kumar Mishra, learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
3. At very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
4. Learned A.G.A. is having no objection.
5. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 9, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)